### COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 222 OF 2014 & APPEAL NO. 223 OF 2014

## Dated: 21<sup>st</sup> March, 2018

#### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Mula Pravara Electric Co-Operative Society Ltd. Vs.		 Appellant(s)
Maharashtra Electricity Regulatory Commission & Ors.		 Respondent(s)
Counsel for the Appellant(s) :	Ms. Malavika Prasad Ms. Varaa Masood	
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadhan Ms. Anchal Arora for R-1	

# <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>04.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/vt